

Aid Package by France to Pakistan

630. **SHRI DEVENDRA PRASAD YADAV:**
SHIRIMATI GIRJA DEVI:
SHRI M.V. CHANDRASHEKARA MURTHY:
SHIR V. SREENIVASA PRASAD:
SHRI PARASRAM BHARDWAJ:
SHRI ARJUN CHARAN SETHI:
SHRI B. DEVARAJAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether an aid package including two squadrons of Mirage 2000s and a nuclear plant has been offered recently by France to Pakistan;

(b) if so, the reaction of the Government thereto;

(c) whether any security implication is involved for India; and

(d) if so, the steps taken in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAV SINGH SOLANKI): (a) Government is aware that some discussions on the possible supply of a nuclear power plant and two squadrons of Mirage 2000 aircraft took place during Pakistan Prime Minister Nawaz Sharif's visit to France in January 1992; however, no agreement has been concluded so far.

(b) to (d). Government is keeping a watch on developments in this regard, and will take appropriate steps to ensure India's security. Our concerns about any arms sales to Pakistan disproportionate to Pakistan's legitimate defence needs have been conveyed to the French Government.

Detection of Tunnel In Tihar Jail

631. **SHRI DEVENDRA PRASAD YADAV:**
SHRI M.V. CHANDRASHEKARA MURTHY:
SHIR KAMLA MISHRA MADHUKAR:
SHRI V. SREENIVASA PRASAD:
SHIR VISHWANATH SHASTRI:
SHRI GURUDAS KAMAT:
SHRI SHRIBALLAV PANIGRAHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a tunnel dug by the prisoners has recently been detected in Tihar Jail;

(b) if so, the details thereof;

(c) whether the Government have ordered any inquiry in this regard;

(d) if so, the outcome thereof and the action taken against concerned prisoners and officials; and

(e) the steps taken to check recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) On 28th January, 1992, two Constables of Tamil Nadu Special Police while on patrol duty in the Tihar Jail Complex, detected an opening of a tunnel between barbed wire fence and the perimeter wall of Jail No. 1 of Tihar Jail complex. The tunnel had been dug out from Cell No. 6 of Under-Trial Ward.

(c) Yes, Sir. The Delhi Administration had appointed an Enquiry Committee comprising Addl. Dist. Magistrate (Hqrs.), Dy. Inspection General (Prisons) and Asstt. Commissioner of police (Illrd Bn.) D.A.P. The Committee submitted the Enquiry Report on 23.2.1992 to the Delhi Administration.

(d) and (e). The report of the Enquiry Committee is under detailed examination of the Delhi Administration. The Inspector General of prisons has issued orders suspending 1 Asstt. Superintendent, 4 Head Warders and 5 Warders. He has also taken the following steps to stop re-occurrence of such incidents.

- (i) Instructions have been issued to each Jail Superintendent to personally inspect each barrack/cell and ward in respect of his jail at least once every day and as a surprise check at least in the night every week and submit the report of daily/weekly inspections in a prescribed proforma.
- (ii) Frequency of searches at all levels in each jail has been increased.
- (iii) Steps are under way to make the security ring on all points more effective.

Government Transport for Ekta Yatra Participants

632. SHRI RAM VILAS PASWAN;
SHIR CHANDRA JEET YADV;
SHRI MOHAN SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some of the participants in

Ekta Yatra including the BJP President were flown in Government helicopters and planes from Jammu to Srinagar for their programme at Srinagar on January 26, 1992;

(b) if so, the expenditure incurred thereon and the number of participants thus taken to Srinagar;

(c) whether the Government transport facilities were provided at the request of the Ekta Yatra participants; and

(d) if not, the circumstances under which the Government transport including helicopters/planes was provided to them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). The Government of J & K has informed that at the request of President of BJP, arrangements were made for airlifting him alongwith 16 associates from Udhampur to Srinagar. The expenses of Rs. 1,32,716.00 on this account have since been paid by the BJP, to the concerned agencies/organisations.

(d) Does not arise.

Increase in Surcharge of Petroleum Products

633. SHRI RAM VILAS PASWAN:
SHRI B.L. SHARMA PREM:
SHRI SATYAGOPAL MISRA:
SHRI MOHAN SINGH:
SHRI MUMTAZ ANSARI:
SHRI PHOOL CHAND VERMA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the surcharge on petroleum products was recently increased by the Government in certain State;

(b) if so, the names of those States and